



## Punjab Vidhan Sabha

Sixth (Budget) Session

Unstarred Questions

**05 March, 2024**

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Total Questions - 13

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**Implementation of reservation policy in recruitment by Punjab Ex - Servicemen Corporation .**

**308 Dr. Sukhwinder Kumar Sukhi (Banga):**

**Defence Services Welfare, Welfare of Freedom Fighters ,Horticulture, Information & Public Reforms, Mines and Geology, Water Resources and Conservation of Land and water:-**

Will the Defence Services Minister be pleased to state :-

a ) whether the Punjab Ex-Servicemen Corporation, ( PESCO ) Chandigarh is implementing the reservation policy in toto for Scheduled Castes and Backward Classes in the personnel recruited in the various departments , boards , corporations and trusts of the State ;

b ) if the reply to part (a) above be in the affirmative, then when and how many posts for which clients have been recruited so far by PESCO and the number of scheduled castes and backward classes out of the abovesaid employees; the details thereof;

c) if the reply to part (b) above is in negative, the time by which the scheduled castes and backward classes are likely to be provided with

adequate representation in these posts as per the reservation policy togetherwith the steps to be taken in near future to implement Constitutional reservation policy in toto in recruitment?

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312 **Dr. Sukhwinder Kumar Sukhi (Banga):**

**Technical Education & Industrial Training, Higher Education, School Education :-**

Will the Education Minister be pleased to state:-

a ) whether it is a fact that the children of the poor, middle class and rich class get different levels of education according to the economic status of their family and there is a big difference between their books, uniforms, medium and school buildings, infrastructure, etc. of the same Class;

b ) if the reply to part (a) above is in the affirmative; whether the government proposes to provide uniform education throughout the state to children belonging to all sections of the state; if so, the details thereof; if not, the reasons therefor?

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**Details of pending payment of Punjab School Education Board towards Government**

314 **Dr. Sukhwinder Kumar Sukhi (Banga):**

**Technical Education & Industrial Training, Higher Education, School Education :-**

Will the Education Minister be pleased to state the various works pertaining to which the payment is lying pending with the Government/various institutions in respect of Punjab School Education Board, SAS Nagar alongwith the amounts thereof and since when the same is overdue togetherwith the action taken so far by the Punjab School Education Board to collect its outstanding payment;

the details be provided?

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**Construction of new road from Gurthali to Jaurepul**

**326 Sardar Manwinder Singh Giaspura (Payal):**

**Public Works (B&R), Power :-**

Will the Minister of Public Works ( B & R ) be pleased to state whether there is any proposal under consideration of the Government to construct a new road from Gurthali to Jaurepul; if so, the time by which it will be done ?

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**To take action against the contractor who built the Barmali road**

**327 Sardar Manwinder Singh Giaspura (Payal):**

**Public Works (B&R), Power :-**

Will the Public Works (B&R) Minister be pleased to state whether it is a fact that road connecting Barmalipur to G.T. Road has got damaged; if so, whether any action would be taken against the contractor who built the said road; the details be provided ?

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**Details of the amount spent on the development of Primary Schools in Payal**

**328 Sardar Manwinder Singh Giaspura (Payal):**

**Technical Education & Industrial Training, Higher Education, School Education :-**

Will the Education Minister be pleased to state whether it is a fact that lakhs of rupees were spent on the development of various Primary Schools in Payal during the years 2022 - 2023 and 2023 - 2024; if so, how much money was spent in which school; the details thereof ?

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**Increase the existing income limit for availing the benefit of welfare schemes**

**333 Dr. Sukhwinder Kumar Sukhi (Banga):**

**Social Justice, Empowerment and Minorities, Social Security and Women and Child Development :-**

Will the Social Justice, Empowerment and Minorities Minister be pleased to state the annual income limit set by the Government for the Scheduled Castes and the Backward Classes to avail the benefits under various welfare schemes in the state, the time as to when the income limit was last increased and the increase made therein, whether there is any proposal under consideration of the Government to increase the existing income limit; if so, the time as to when?

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**Details of work given to MGNREGA Labourers in villages of district Shaheed  
Bhagat Singh Nagar**

**364 Dr. Nachhatar Pal (Nawan Shahr):**

**Transport, Rural Development & Panchayats :-**

Will the Rural Development and Panchayats Minister be pleased to state the number of people of various villages of District Shaheed Bhagat Singh Nagar who were given 100 days of work in a year and the number of people to whom the work was given for less than 100 days by the Government under the MGNREGA scheme from the year 2019-20 till date together with the reasons for giving less than 100 days of work to the Labourers; the details thereof?

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**Attaching two villages of Budhlada to Budhlada (Sadar) instead of Bhikhi Police  
Station**

**369 Sh. Budh Ram (Budhlada):**

**Chief Minister :-**

Will the Chief Minister be pleased to state whether it is a fact that two villages of Bhikhi Borhawal and Gurhdi in Budhlada constituency falls in jurisdiction of police station of Mansa constituency whereas for S. D. M. and Tehsil related work one has to go to Budhlada; if so, whether there is any proposal under consideration of the Government to attach two villages to Budhlada (Sadar) Police Station instead of Bhikhi; if so, the time by which it is likely to be done?

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**Providing emergency facility at the Government Hospital in city Bareta of  
Assembly Constituency Budhlada**

370 **Sh. Budh Ram (Budhlada):**

**Health & Family Welfare, Medical Education & Research, Elections :-**

Will the Health and Family Welfare Minister be pleased to state whether it is a fact that no emergency medical facility is available in the Government Hospital at city Bareta of Assembly Constituency Budhlada since many years; if so, whether there is any proposal under consideration to start emergency medical facility thereat; if so, the time by which it is likely to be done?

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### **Schemes, activities and filling up of posts in the Animal Husbandry Department**

371 **Dr. Nachhatar Pal (Nawan Shahr):**

**Agriculture & Farmers Welfare, Animal Husbandry, Fisheries and Dairy Development, Food Processing :-**

Will the Animal Husbandry Minister be pleased to state the future plans, major activities and achievements of the department from the year 2016-2017 till date; the number of sanctioned posts of different categories out of the same currently lying vacant in the department togetherwith the time by which the said posts are likely to be filled; the details thereof ?

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### **Present status of various institutions of the Department of Animal Husbandry**

372 **Dr. Nachhatar Pal (Nawan Shahr):**

**Agriculture & Farmers Welfare, Animal Husbandry, Fisheries and Dairy Development, Food Processing :-**

Will the Animal Husbandry Minister be pleased to state that which services are being provided by various institutions of the Department of Animal Husbandry togetherwith the present status of these institutions and how much funds were allocated by the Government in the year 2022-23 and 2023-24 to upgrade the infrastructure of such institutions and the details of works accomplished during this time frame and the amount of funds utilized, separately, the details be given?

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### **Details of loans given to women under Mai Bhago Istree Scheme**

374 **Dr. Nachhatar Pal (Nawan Shahr):**

**Social Justice, Empowerment and Minorities, Social Security and Women and Child Development:-**

Will the Social Security Minister be pleased to state the date on which the Mai Bhago Istree Scheme was introduced togetherwith its purpose and the number of women and details of training which was provided to the same during the year 2022-23 and 2023-24 till date under this scheme alongwith the number of women, separately, to whom the loan of 25,000 / - and 50,000/- has been provided by the State and Central Government and the rate of interest on this loan, the details be given?

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**Chandigrah, 160001.  
Friday 1st March, 2024.**

**R.L. Khatana,  
Secretary.**